

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

No. Of Adjournment : 3

COURT NO. : 1

01/03/2021

O.A./35/2021

M.A./108/2021

FOR APPR. ORDER

ITEM NO:115

FOR APPLICANTS(S) Adv. :

AJAYA KUMAR SAMAL

-V/S-

REGIONAL METEOROLOGICAL CENTRE

Mr. R. K. Samantsinghar

FOR RESPONDENTS(S) Adv.: Mr. S. B. Mohanty

Notes of The Registry	Order of The Tribunal
	<p>Heard. Learned Counsel for the Respondents submits that the impugned order of transfer has already been withdrawn and the applicant has been reposted at the same place and post as per the order dated 17.2.2021. He has already filed a copy of the said order. In view of the above, this OA is disposed of as infructuous.</p> <p style="text-align: center;">Copy of this order be given to learned counsel for both sides.</p> <p style="text-align: center;">(T. JACOB) MEMBER (A)</p> <p style="text-align: center;">(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p style="text-align: center;">sadish</p>